

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 858
ANSWERED ON TUESDAY, DECEMBER 03, 2024**

**TOP COMPANIES USING CSR FUNDS IN JHARKHAND
QUESTION**

858. SHRI DEEPAK PRAKASH:

Will the Minister of CORPORATE AFFAIRS be pleased to state:-

- (a) the names of the top companies using Corporate Social Responsibility (CSR) funds in the State of Jharkhand and the amount they have spent;
- (b) whether the CSR funds are being used in areas like education, health and environment in Jharkhand; and
- (c) whether there are separate CSR related schemes for them?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS.

[SHRI HARSH MALHOTRA]

(a)&(b): The legal framework for Corporate Social Responsibility (CSR) has been provided under Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. Every company having net worth of Rs. 500 crore or more or turnover of Rs. 1000 crore or more or net profit of Rs. 5 crore or more during immediately preceding financial year shall ensure that it spends, in every financial year, at least 2% of the average net profits of the company made during the three immediately financial years in areas or subjects specified in Schedule VII of the Act. The CSR framework is disclosure based and companies are required to file details of CSR activities annually in the MCA21 registry. All data related to CSR expenditure filed by companies in MCA21 registry is available in public domain at www.csr.gov.in. On the basis of annual filings made by companies in the MCA 21 registry, the Sector-wise total CSR expenditure in Jharkhand including education, healthcare, rural development areas for the last three financial years (FY) i.e, 2020-21, 2021-22 and 2022-23 by the companies is at Annexure I.

(c): There is no provision for separate CSR related schemes for any State as per the Act. Further, under the Act, CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor CSR activities based on the recommendations of its CSR committee.

**ANNEXURE REFERRED TO IN REPLY OF RAJYA SABHA UNSTARRED QUESTION
NO. 858 FOR 03.12.2024**

Annexure I

Development Sector-wise details of CSR expenditure from FY 2020-21 to 2022-23 in Jharkhand (Amount in Cr.)				
S.No.	Development Sector	FY 2020-21	FY 2021-22	FY 2022-23
1	Agro forestry	-	0.02	0.06
2	Animal welfare	3.50	1.85	6.90
3	Armed Forces, Veterans, War Widows/ Dependents	0.19	0.14	0.01
4	Art And Culture	3.31	2.41	3.20
5	Conservation of natural resources	0.16	1.12	5.21
6	Education	35.85	39.88	87.42
7	Environmental Sustainability	3.42	19.48	40.19
8	Gender Equality	0.12	0.31	0.39
9	Health Care	48.40	50.69	93.34
10	Livelihood Enhancement Projects	5.51	9.00	28.23
11	Poverty, Eradicating Hunger, Malnutrition	14.27	5.44	7.71
12	Rural development projects	33.46	32.57	48.09
13	Safe drinking water	3.97	5.47	8.65
14	Sanitation	57.56	1.53	9.67
15	Senior citizens welfare	0.83	0.78	0.68
16	Setting up homes and hostels for women	-	-	0.01
17	Setting up orphanage	-	-	0.04
18	Slum area development	0.19	0.01	-
19	Socio-economic inequalities	0.28	0.36	2.77
20	Special education	0.43	0.99	7.52
21	Technology incubators	-	-	-
22	Training To Promote Sports	1.91	4.31	10.20
23	Vocational skills	12.26	15.73	27.05
24	Women Empowerment	0.91	1.25	0.79
	Total	226.54	193.33	388.13

(Data upto 31.03.2024) (Source: Corporate Data Management Cell)